



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/104/2017 in CRP/420/2010	AMARAWATI TEA COMPANY LIMITED Versus ON THE DEATH OF SAILENDRA KUMAR SAIKIA HIS LEGAL HEIRS NAMELY MRS.ARUNA SAKIA AND ORS	MR.P J SAIKIA MR.A K GUPTA	MS.J GOGOIR- 3,5and6 MR.D C C PHUKAN(R- 3,5&6) MR.U BHATTACHARYA(R- 3,5&6)
2	CRP(IO)/222/2019	SHAHEN SHAH Versus JAHANARA BEGUM AND 23 ORS.	MS M HAZARIKA MS. S KHOUND	MR. N J GOGOI (R-7,14 TO 17) MR K BROOK
3	WP(C)/3215/2023	SUJIT SAHA, EX- PRESIDENT, 94 KHAIRABARI GAON PANCHAYAT Versus THE STATE OF ASSAM	MD KHAN	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
13)	MR. A R SIKDAR	23-08-2023	To	23-08-2023
14)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 23rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MR. S BARUAH (R-9) MRS. A GAYAN (CGC, R1-R5) MS. D DUTTA (R-9) MS. R BAJAJ (R-9) ASSTT.S.G.I.
2	CrI.A./41/2020	SIRAJ UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHOUDHURY MD E AHMED MR. R A CHOUDHURY	PP, ASSAM
3	WP(C)/2893/2023	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE

LEAVE NOTE OF ADVOCATES FOR 23/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. A M BORA	22-08-2023	To	23-08-2023
11)	MR. D GOSWAMI	22-08-2023	To	23-08-2023
12)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
13)	MR. A R SIKDAR	23-08-2023	To	23-08-2023
14)	MR A W AMAN	22-08-2023	To	01-09-2023